

# BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

## TWENTY-FIFTH REPORT

(Presented on 23-2-1982)

The Business Advisory Committee held a sitting on Tuesday, 23 February, 1982.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- |   |   |
|---|---|
| (1) Discussion on the Motion of Thanks on the President's Address.                                  | 12 hours<br>(Prime Minister to reply on 1-3-1982 after Question Hour) |
| (2) General Discussion on the Railway Budget for 1982-83.   | 10 hours  |
| (3) Discussion and voting on the Demands for Grants (Railways) for 1982-83.                         | } 5 hours   |
| (4) Discussion and voting on the Supplementary Demands for Grants (Railways) for 1981-82.           |   |
| (5) The Metro Railways (Construction of Works) Amendment Bill, 1981.<br>(Consideration and passing) | 2 hours   |
| (6) The Wild Life (Protection) Amendment Bill, 1981.<br>(Consideration and passing)                 | 1½ hours  |
| (7) The Road Transport Corporations (Amendment) Bill, 1981.<br>(Consideration and passing)          | 2 hours   |

3. The Committee further recommend that in order to provide time for completion of urgent financial business—

- (i) Half-an-hour discussions, discussions under Rule 193 or discussions on No-Day-Yet-Named Motions may be taken up at 6 P.M. and
- (ii) not more than one half-an-hour discussion, discussion under Rule 193 or discussion on No-Day-Yet-Named Motion may be put down in a week till the disposal of the financial business.

NEW DELHI;

February 23, 1982  
Phalgun 4, 1903 (Saka)

BAL RAM JAKHAR,

Chairman,  
Business Advisory Committee.